#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO.2837 TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2025

#### RISE OF SPURIOUS MEDICINES IN WEST BENGAL

#### 2837. SHRI SAMIK BHATTACHARYA:

#### Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total quantity and market value of counterfeit medicines seized in West Bengal over the past three years, year-wise and whether there has been an increase in fake medicine circulation during this period;
- (b) the number of raids and enforcement actions by CDSCO and the Drugs Control Directorate of West Bengal, including the number of arrests and their prosecution status;
- (c) the most commonly counterfeited medicine types, such as anti-cancer and anti-diabetic drugs, and the steps being taken to prevent their distribution; and
- (d) whether any action has been taken against Paschim Banga Pharmaceuticals for involvement in distribution of expired medicine?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) to (c): The information on number of drug samples reported Not of Standard Quality/spurious/adulterated and enforcement action taken by the States/UTs Drugs Controller during last three years of various States/U.Ts including the State of West Bengal is attached at Annexure.
- (d): Risk based inspection was carried out at M/s Paschim Banga Pharmaceuticals from 04.12.2024 to 06.12.2024 by a team comprising officers of CDSCO and the State Drugs control Authority, West Bengal. Based on various deficiencies reported during the inspection, order to stop manufacturing activity was issued by the State licensing authority, West Bengal.

#### Annexure

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2837 for answer on 25.03.2025

### Number of drug samples reported Not of Standard Quality /spurious /adulterated and enforcement actions taken during last 3 years

Year	Number of	Number of	Number of drugs	Number of prosecution
(April to	drugs	drugs samples	samples declared	launched for
March)	samples	declared Not of	Spurious/	manufacturing, sale and
	tested	Standard	Adulterated	distribution of
		Quality		spurious/adulterated drugs
2021-22	88,844	2,545	379	592
2022-23	96,713	3,053	424	663
2023-24	1,06,150	2,988	282	604

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